

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 114

IA (IB) No. 43/CB/2023, IA (IB) No. 124/CB/2023
TP No. 255/CTB/2019 (CP(IB) No. 593/KB/2017)

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/S

Coastal Projects Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saswat Kumar Acharya, Adv. In IA 43 & 124

Ms. S. Pholgu, Adv.

Mr. Abhijeet Agarwal, Adv.

For the Respondent

Ms. Anuradha Bisani, CS In IA 43 & 124

ORDER

IA (IB) No. 43/CB/2023 & IA (IB) No. 124/CB/202

Both sides counsel present. Pleadings completed.

Counsel for the liquidator of Coastal Projects Ltd. In both the applications Mr. S.K. Acharya submits that a brief note will be submitted by him, at the same time Ms. Anuradha Bisani, liquidator of Lanco Infratech Ltd. will also file a short note to assist the bench in conducting this matter.

Both sides are permitted to file their written notes of submissions not exceeding three pages within a week from today. Copies of written submissions be exchanged between the parties before the next date of hearing.

With this, list the matter on 29.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)